

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:896
ANSWERED ON:23.10.2008
FARE STRUCTURE OF LOW COST AIRLINES
Singh Shri Manik;Yadav Shri Ram Kripal

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the fare of low cost airlines is much less than the charges of taxes and surcharges on the air tickets;
- (b) if so, whether all these tax charges are being paid to the Government by the private airlines;
- (c) if so, the revenue generated during the last financial year under this head; and
- (d) whether the Government proposes to make any changes to the policy in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) and (b):- Air fares are not being regulated by the Government. At present, air fare charged by the private scheduled domestic airlines comprises of basic fare, fuel surcharge, congestion surcharge, passenger service fee and transaction fee (if the ticket is booked through any point of purchase other than the website). Out of the aforesaid charges, only passenger service fee is collected by the airlines on behalf of the Airport operators.

(c):- The information is being collected.

(d):- No, Sir.